

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 254 OF 2017 &  
IA NO. 643 OF 2017**

**Dated: 23<sup>rd</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Pallavpuram Tambaram MSW Private Limited ... Appellant(s)  
Vs.  
Tamil Nadu Generation and Distribution Company  
(TANGEDCO) & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Agarwal

**ORDER**

Learned Counsel for the Appellant states that the Tamil Nadu Electricity Regulatory Commission has passed a detailed order and therefore he would like to amend the memo of Appeal and file some additional documents. He may take steps to file the same within two weeks.

List the matter on **21.11.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**